

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 86/15	TP 20/17	Hearing	433(e) / 433(f)	Phoenix Arc Pvt. Ltd. Vs Novel Nests Bangalore Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

This case is listed today for the presence of petitioner and the counsel appearing for the petitioner. Even during the last two adjournments, neither the counsel for the petitioner nor the petitioner is present before the Tribunal.

It appears the petitioner is not showing any interest to proceed with the matter. Notices issued to the petitioner is returned with endorsement "left" and the petitioner was directed to file the correct address of respondent. But, the same is not complied. There is no purpose in adjourning the matter as the petitioner and the counsel for petitioner are continuously absent. It appears the petitioner is not showing any interest in proceeding with the matter. Therefore the petition is dismissed for non-prosecution.

In the result, the petition is dismissed for non-prosecution.


MEMBER (J)


MEMBER (T)